

**CENTRAL ELECTRICITY REGULATORY COMMISSION
NEW DELHI**

**Review Petition No. 20/RP/2018
in Petition No. 13/TT/2017**

Subject : Review of order dated 22.2.2018 in Petition No. 13/TT/2017 under section 94(1)(f) of the Electricity Act, 2003.

Date of Hearing : 18.12.2018

Coram : Shri P.K. Pujari, Chairperson
Dr. M. K. Iyer, Member

Review Petitioner : Powergrid Corporation of India Limited

Respondents : Rajasthan Rajya Vidyut Prasaran Nigam Limited

Parties present : Ms. Suparna Srivastava, Advocate, PGCIL
Shri Tushar Mathur, Advocate, PGCIL
Shri Ved Prakash Rastogi, PGCIL
Shri S.K. Venketasan, PGCIL
Shri V.P. Rustogi, PGCIL
Shri V. Srinivas, PGCIL
Shri S.S. Raju, PGCIL
Ms. Manju Gupta, PGCIL
Sh. Sandeep Kumar, TPDDL
Shri Rahul Kinra, TPDDL
Shri Manish Garg, UPPCL

Record of Proceedings

Learned counsel appearing for PGCIL submitted that TPDDL filed the reply only on 13.12.2018 and hence sought two weeks' time file rejoinder to TPDDL's reply. The Commission accepted the request of PGCIL and directed to file rejoinder by 5.1.2019. The Commission further observed that no further extension of time shall be granted and directed PGCIL to file the rejoinder within the specified time.

2. The matter shall be listed for final hearing in due course for which separate notices shall be issued to the parties.

By order of the Commission

sd/-
(T. Rout)
Chief (Law)

